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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI**


No. 13328-19415 Circulation/Genl./West/THC/2025

Dated, Delhi the 10/7/25

**Sub.:- Removal Notification to remove name of Advocates from The Roll of the Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.**

Forwarded copy of Endorsement Letter No. 42663-42798/Genl./Misc./Circulation/2025 Dated 02.07.2025 received along with its enclosures i.e. copy of Letter Bearing Ref. No. Verification/141/12/2025 Dated 31.05.2025 & Bearing Diary No. 3558/B Dated 09.06.2025 and copy of Notification No. 12 of 2025 Dated 21.05.2025 regarding Removal Notification Ref. No. Verification/141/BCD/011/2025 Dated 21.05.2025 to Remove Advocate's name from the Roll of Bar Council of Delhi due to their LL.B/Graduation Degree/Marks Sheet reported to be Fake/Forged of Col. Arun Sharma (Retd.), Honorary Secreary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049, on the subject cited above, from Mr. Anil Antil, Ld. Officer Incharge, General Branch, (C)/Ld. District Judge - 15, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Endorsement Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
(Ajay Gupta)  
District Judge (Commercial Court)- 05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 42663-42798 /Genl./Misc./Circulation/2025

Dated, Delhi the 02 JUL 2025

Sub:- Removal Notification to remove name of advocates from The Roll of the Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.

Forwarded a copy of the Notification bearing Ref No. Verification/141/12/2025 dated 31/05/2025, and bearing diary No. 3558/B dated 09/06/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(ANIL ANTIL)

Officer In-Charge, General Branch, (C),  
District Judge-15, Central  
Tis Hazari Courts Delhi.

Encl. As above

*Adorcy(Genl.)*  
*P.S. D.J. (C)*  
*02/07/25*

421  
13/01/25

Col Arun Sharma (Retd.)  
SECRETARY  
BAR COUNCIL OF DELHI



Mob. : 9622143939  
Phone : 011-45603735, 43551  
Direct : 011-45603739  
E-mail : barcouncilofdelhi@rediffmail.com  
Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**  
(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. Verification/141/12/2025

Dated 31 May 2025

The Principal District & Session Judge  
Room No. 204,  
Tis Hazari Courts,  
Delhi-110054

NOTIFICATION No. 12 of 2025

Removal Notification to Remove Name of advocates from  
The Roll of the Bar Council of Delhi due to LL.B Degree/  
Marks Sheet reported to be Fake/Forged

Sir,

Bar Council of Delhi Removal Notification No. 12 of the year 2025 dt: 21 May 2025  
is submitted herewith for your information please.

Thanking you,

Col Arun Sharma (Retd)  
Secretary  
Bar Council of Delhi

(Ex-Subedar D.K. Sharma)  
Prep and Checked By

AIC (Gen. Br.)  
WJ

P. D. J. (H.O.) (off.)  
13/06/25

an Sharma (Retd.)  
SECRETARY  
BAR COUNCIL OF DELHI



Mob. : 9822143939  
Phone : 011-45603735, 43559586  
Direct : 011-45603739  
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**BAR COUNCIL OF DELHI**  
(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049




Verification/141/BCD/011/2025  
Ref. No. : .....


Dated : 21 May 2025

**NOTIFICATION No. 12 of 2025 dt 21.05.2025**

**Removal Notification to Remove Advocate's name from the Roll of Bar Council of Delhi due to their LL.B /Graduation Degree/Marks Sheet reported to be Fake/Forged**

1. It is hereby notified for general information that, under the Proviso of Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India, name of the under mentioned advocates have been removed permanently from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities:-

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mrs. Harish Kumar (Enrl No. D/183/2012) S/o Sh. Mulakh Raj House No - C-108, New Rajender Nagar New Delhi (Mob- 9810012446)	Bar Council of India Sub-Committee Order dated 17.03.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 3421/2023	
2.	Mr. Izatpal Singh, (Enrl No -D/2587/2014) S/o Sh. Meharban Singh House No - J-5/101, First Floor, Rajouri Garden, New Delhi - 110 027	Bar Council of India Sub-Committee Order dated 17.03.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 21/2021	
3.	Mr. Jayaraman S, (D/10877/2021) R/o - D-216, Second Floor, Palam Colony, Nekki Ram Walli Gali, Raj Nagar, Part-II, New Delhi-110077. (Mob - 9443501200)  Mr. Mr. Jayaramn S, S/o Sh. S. Subbanaidu No-12, Alamarathupatti Street, Varatharaj Nagar, Bodinayakanup, Bodinayakanur, Theni Tamil Nadu-625513 (Mob - 9443501200)	Bar Council of India Sub-Committee Order dated 17.04.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 7/2025	

  
(Ex-Subedar D.K. Sharma)  
Prep and Checked By

  
Arun Sharma (Retd)  
Secretary



दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**  
(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : .....

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Dated : .....

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
4.	Mr. Alok Kumar Sharma, (Enrolment No -D/48/2020) S/o Sh. Nand Kishor Sharma B-54 A, A-1 BLOCK, VIJAY ENCL., PALM SOUTH WEST, DELHI. (Mob- 9520176217)	Bar Council of India Sub-Committee Order dated 17.04.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 21/2025.	
5.	Mr. Prince Panchal (D/3941/2022) H.NO.- 404, B BLOCK, GALI NO.16, NEAR RADHA MANDIR, SANT NAGAR, BURARI, DELHI-110084. (Mob- 7701838790, 7065507734)	Bar Council of India Sub-Committee Order dated 17.04.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 9/2025.	
6.	Mr. Vineet Lakhani, (Enrl No -D/972-R/1997) S/o Sh. D.R. Lakhani House No A 6/15, Krishan Nagar Delhi-51 (Mob-9811109051)	Bar Council of India Sub-Committee Order dated 10.01.2025 and Ratified by the General Council of the Bar Council of India on 16.02.2025 by Removal Proceedings No. 54/2021	

2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.

(Ex-Subedar D.K. Sharma)  
Prep & Checked By

Col Arun Sharma (Retd)  
Secretary

Copy forwarded for information to:-

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. The Commissioner of Police, New Delhi
13. Adv concerned.

**Note -** The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Boards. High Court of Delhi, New Delhi-110 003 Ph.: 011-23387701